

MANIPUR JUDICIAL SERVICE GRADE-III EXAMINATION 2015

GENERAL KNOWLEDGE AND APTITUDE TEST

TOTAL MARKS: 100 MARKS

DURATION: 3 HOURS

Q1. WRITE ABOUT 200 WORDS ON ANY THREE OF THE FOLLOWING SUBJECTS

- i) Law and Poverty**
- ii) Use of Information and Technology in District Judiciary**
- iii) Global Warming – A Challenge**
- iv) Importance of Economic Reforms in India**
- v) Indo – US Nuclear Deal**

3X10 = 30

Q2. WRITE ABOUT 50 WORDS ON ANY FIVE OF THE FOLLOWING TOPICS

- i) Arjuna Awards**
- ii) Alternative Dispute Resolution Mechanisms**
- iii) Quit India Movement**
- iv) Euthanasia**
- v) Anna Hazare**
- vi) Women Empowerment**

3X5 = 15

Q3. WRITE ABOUT 25 WORDS ON ANY FIVE OF THE FOLLOWING

- i) Attorney General**
- ii) Make in India**
- iii) National Judicial Academy**
- iv) National Green Tribunal**

(2)

v) Jan Lokpal

vi) Pardon power of President

2x5 = 10

Q4. ANSWER THE FOLLOWING QUESTIONS

i) The ratio of width to the length of Indian National flag is

(a) 3 : 4

(b) 2 : 3

(c) 1 : 2

(d) 5 : 6

ii) The words '*Satyameva Jayate*' as appear in the Indian national emblem are taken from

(a) Mundaka Upanishad

(b) Garud Purana

(c) Gita

(d) Mahabharata

iii) What does UNESCO deal with?

(a) International Posts and Telegraph

(b) International Refugees

(c) World Intellectual Property

(d) International Educational, Scientific and Cultural matters

iv) Which organization is popularly called the "World Bank"?

(a) International Monetary Fund

(b) International Bank for Reconstruction and Development

(c) International Development Agency

(d) International Finance Corporation

v) Who among the following has been appointed current President of the National Consumer Dispute Redressal Commission?

(a) Justice D.K. Jain

(b) Justice Rama Rao

(c) Justice Krishna Iyer

(d) Justice Balachandran

vi) The Preamble to the Indian Constitution declares India as

(a) Socialist Democratic Republic

(b) Sovereign Democratic Republic

(c) Sovereign Socialist Democratic Republic

(d) Sovereign Socialist Secular Democratic Republic

vii) Which of the following is not a permanent member of UN Security Council?

(a) USA

(b) Canada

(c) Russia

(d) France

(3)

viii) Which of the States come under the jurisdiction of Guhati High Corut

- (a) Assam, Manipur and Meghalaya (b) Arunachal Pradesh and Nagaland
(c) Bihar and Arunachal Pradesh (d) Assam, Mizoram and Nagaland

ix) India's Space Rocket Launching Centre is in

- (a) Port Blair (b) Hassan
(c) Kochi (d) Sriharikota

x) World Ozone Day is observed on

- (a) 16th September (b) 16th October
(c) 16th November (d) 26th September

xi) Dada SahebPhalke Award is given for outstanding contribution in the field of

- (a) Cinema (b) Literature
(c) Music (d) Medicine

xii) How many Election Commissioners besides the Chief Election Commissioner does the Constitution prescribe?

- (a) 8 (b) 2
(c) no number specified (d) 1

xiii) The Chipko Movement is associated with which of the following?

- (a) Prevention of accidents on road (b) Preventing felling of trees
(c) Maintaining environmental purity (d) Rising prices

xiv) The joint session of Parliament is chaired by

- (a) Speaker (b) Vice- President
(c) Attorney General (d) President

xv) Plea Bargaining is

- (a) permissible in India (b) illegal in India
(c) mandatory in India (d) allowed subject to the permission of the court

xvi) The Chairman of Seventh Pay Commission

- (a) Justice B.N. Srikrishna (b) Justice A. K. Mathur
(c) Justice JagannathaShetty (d) Justice A.K. Majumdar

xvii) The Supreme Court laid down certain requirements to be followed in all cases of arrest or detention in

- (a) Vishakha's case (b) D.K. Basu's case

(c) Antulay's case (d) KeshavanandaBharati's case

xviii) Sulabh International is an organization providing

(a) health services in rural areas (b) good sanitation at cheap rates

(c) low cost accommodation (d) None of these

xix) In which year did Gandhiji launch the Individual Civil Disobedience Movement?

(a) 1919 (b) 1931

(c) 1930 (d) 1942

xx) CNG stands for

(a) Compressed nitrogen gas (b) Compressed natural gas

(c) Commission for natural gas (d) Computer network guideline

1X20=20

Q5. WRITE THE MEANING OF FOLLOWING WORDS

i) Citation

ii) A feather in one's cap

iii) Miss the bus

vi) *Ex Post Facto*

v) *Pendente lite*

1X5= 5

Q6. SOLVE THE FOLLOWING PROBLEMS

i) Find Lowest Common Factor of 16, 24, 36, 54

ii) A vendor bought 6 lemons for a rupee. How many for a rupee must he sell to gain 20%?

iii) A salesman earned an amount of Rs. 480 as commission on a sale worth Rs. 4000. What is the percentage of commission?

iv) Sita and Geeta start business of selling sarees. Sita invests Rs.3000 for 4 months and Geeta invests Rs.2000 for 6 months. How much should Sita be paid out of a total profit of Rs. 500?

v) Find the Simple Interest of

Principal = Rs. 500 Rate = 20% Term = 2 years

2x5=10

(iv)

Q7. Name the authors of following books.

i) Ain-e-Akbari

ii) The Train to Pakistan

iii) Harry Potter and Deathly Hallows

iv) The Idea of Justice

v) Wide Angle

1x5 = 5

Q8. Give the names of parliament of following countries.

i) Britain

ii) Switzerland

iii) Nepal

iv) Australia

v) Japan

1x 5 = 5